(ii) Samarth (Residential Care Scheme)

It provides short term and long term stay facilities for adults and destitute children.

(iii) Gyan Prabha (Scholarship Scheme)

Gyan Prabha scheme provides scholarship of Rs. 1000/- per month for pursuing vocational training/ professional courses leading to skill development and employment for Persons with Disabilities.

(iv) Sahyogi Care Givers Training & Deployment Scheme

Under Sahyogi scheme, Care Givers Cell (CGCs) have been set up in selected NGO Centres across the Country to provide Care Givers Training Programme by trained professional.

(v) Uddyam Prabha (Incentive) Scheme

Under the Uddyam Prabha scheme, persons with disabilities covered under the National Trust Act, are given interest subsidy upto 5% in case of BPL and 3% in case of others on availing loan from banks or financial institutions for income generating ventures. Loan can be availed individually or in a group of any size but the incentive is limited to 5 years on loan upto Rs. 1 lakh per person.

- (b) The National Trust is implementing a health insurance scheme 'NIRAMAY' for persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities to provide affordable health insurance to these persons with disabilities. The insurance covers upto 1.00 lakh per beneficiary for pre and post hospitalization expenses ranging from regular medical checkup, therapy to corrective surgery, transportation etc.
 - (c) Does not arise in view of (b) above
- (d) National Trust has been implementing a multimedia pan India Mobile Disability campaign "Badhte Kadam" for the last 5 years every year, to raise awareness. It is conducted across the country in coordination with State Nodal Agency Centres (SNACs) and Registered Organizations. The programmes attract wide media coverage.

Promotion of Sports in Madhya Pradesh

†2796. DR. VIJAYLAXMI SADHO: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the efforts made by Government during the last four years to promote sports in all States including Madhya Pradesh;

- (b) the number of proposals recommended by the Government of Madhya Pradesh;
- (c) the action plan made for the development of sports at district level from time to time; and
 - (d) the details of funds allocated and utilized during the last four years?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) The Central Government is implementing two schemes namely Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) and Urban Sports Infrastructure Scheme (USIS) for development sports infrastructure in all States including Madhya Pradesh. Under PYKKA scheme central assistance is provided to the States/UTs for creation and maintenance of basic sports infrastructure at village and block panchayat level. Under the PYKKA, annual sports competitions are also held from block to the national level are also conducted to provide ample opportunity of participation to rural youth. Three types of competitions, *viz.*, (i) Rural Competitions at Block, District, State and National Levels, (ii) Women Competitions at District, State and National Levels are held annually.

Under USIS, State Governments, Local Civic Bodies, School, Colleges and Universitiesunder Central/State Governments; and Sports Control Boards are eligible to receive assistance for creation of sports infrastructure. Financial assistance is provided for (i) laying synthetic playing surface (for hockey, football and athletics); and (ii) construction of Multipurpose Indoor Hall.

- (b) Funds are released to States including Madhya Pradesh under the PYKKA and USIS based on proposals received from them which are examined and found in order under the provisions of the relevant scheme, subject to no pending Utilisation Certificates for funds released in previous years.
- (c) The PYKKA Scheme has since been revised as Rajiv Gandhi Khel Abhiyan (RGKA) under which block level sports complexes are to be constructed in 634 districts of the country.
- (d) Details of funds released to the State Governments including the State of Madhya Pradesh under PYKKA and USIS during the last four years are given in Statement-I and II.

Statement-I

A. State -wise number of village/block panchayats approved and grant released under PYKKA scheme for development of playfields during 2009-10

(Rs. in crore) Sl. Name of State/UT No. of village No. of block *Funds released No. panchayat panchayat approved approved Andhra Pradesh 12.99 1. 113 2. Arunachal Pradesh 355 32 4.44 3. Assam 3.85 4. Bihar 5.02 5. Chhattisgarh 5.06 6. Goa 0.18 7. 7.10 Gujarat 8. 3.25 Haryana 9. Himachal Pradesh 2.01 10. Jammu and Kashmir 2.10 11. Jharkhand 403 21 2.39 12. Karnataka 565 18 3.12 13. Kerala 0.80 14. Maharashtra 4.86 1.06 15 Meghalaya 83 08 0.21 16. Mizoram 164 05 17. Nagaland 0.30 18. Orissa 623 31 8.05 19. Punjab 6.27 20. Rajasthan 4.72 21. Sikkim 32 20 0.13 22. 1.91 Tamil Nadu 23. Uttar Pradesh 16.96 5.90 24. Uttarakhand 25. West Bengal 2.32 26. Andaman and Nicobar Islands 19 01 TOTAL 2,225 135 105.00*

^{*} Includes release of grants approved for the first year (2008-09).

B. State-wise number of village/block panchayats approved and grant released under PYKKA scheme for development of playfields during 2010-11

(Rs. in crore)

				(145. 111 01010
S1.	Name of State	No. of village	No. of block	Funds released*
No		panchayat	panchayat	
		approved	approved	
1.	Andhra Pradesh	4,380	226	25,98
2.	Arunachal Pradesh	710	64	10.51
3.	Gujarat	1,075	22	02.55
4.	Haryana	1,238	24	14.43
5.	Himachal Pradesh	648	16	08.80
6.	Karnataka	1,129	36	14.86
7.	Kerala	100	15	11.17
8.	Maharashtra	2,752	35	41.94
9.	Meghalaya	83	08	01.19
10.	Mizoram	163	05	02.27
11.	Nagaland	440	20	02.96
12.	Orissa	623	31	05.98
13.	Punjab	2,466	28	26.66
14.	Sikkim	16	10	02.02
15.	Tripura	520	20	03.24
16.	Uttar Pradesh	4,493	82	62.27
17.	Uttarakhand	1,500	19	19.43
18.	West Bengal	-	-	02.32
	UTs			
19.	Andaman and Nicobar Islands	60	06	01.06
20.	Lakshadweep	02	09	00.51
21.	Puducherry	50	05	00.69**
	Total	22,448	681	260.84

^{*} It includes release of grants approved for the previous year(s) (i.e. 2008-09 and 2009-10)

^{**} Funds to UT of Puducherry have been released by SAI out of unspent balance.

C. State-wise number of village/block panchayats approved and grant released under PYKKA scheme for development of playfields during 2011-12

(Rs. in crore)

				(1ts. In crore)
Sl. No	Name of State	No. of village panchayat approved	No. of block panchayat approved	Funds released*
2.	Andhra Pradesh	-	-	25.98
3.	Gujarat	-	-	13.43
4.	Haryana	619	12	5.09
5.	Himachal Pradesh	324	08	3.66
6.	Jammu and Kashmir	-	-	0.56
7.	Jharkhand	-	-	2.40
8.	Madhya Pradesh	2,304	31	39.99
9.	Manipur	-	-	0.22
10.	Meghalaya	83	08	1.72
11.	Mizoram	-	-	2.07
12.	Nagaland	110	05	4.70
13.	Orissa	-	-	7.34
14.	Rajasthan	917	25	2.75
15.	Sikkim	32	20	1.66
16.	Tripura	312	12	4.09
<u>17.</u>	Uttar Pradesh	-	-	18.39
	Total	4,701	121	134.05

^{*} It includes release of grants approved for the previous year (s) (i.e. 2008-09 to 2010-11)

D. State-wise number of village/block panchayats approved and grant released under PYKKA scheme for development of playfields during 2012-13

(Rs. in crore)

Sl.	Name of the State/UTs	No. of village	No. of block	Funds released*
No		panchayat	panchayat	
1		approved 3	approved 4	5
1	2			5
1.	Andhra Pradesh	-	-	22.13
2.	Assam	666	44	10.28
3.	Chhattisgarh	1964	28	27.58
4.	Goa	-	-	0.18
5.	Haryana	-	-	0.85
6.	Himachal Pradesh	389	10	7.60
7.	Karnataka	566	18	12.88
8.	Kerala	200	30	10.36
9.	Madhya Pradesh			4.75
10.	Maharashtra			3.44
11.	Manipur			1.02
12.	Meghalaya			0.67
13.	Mizoram	163	05	3.36
14.	Nagaland			1.03
15.	Odisha	1246	62	23.60
16.	Punjab			0.24
17.	Rajasthan			3.88
18.	Sikkim	7 0	35	3.63
19.	Tamil Nadu			1.25
20.	Tripura	-	-	0.92
21.	Uttar Pradesh	3384	82	9.03
22.	Uttarakhand	-	-	4.66
23.	Daman and Diu	14	-	0.14
24.	NSDF-PYKKA	-	-	1.50
	Total	8662	314	154.98

E. State wise details of proposals received and approved for conduct of annual competitions under PYKKA Scheme during the years 2010-11, 2011-12 and 2012-13

Sl.	Name of State	201	10-11	2011-12		2012-13	
No		Proposals received		Proposals (received		Proposals (received	Amount released
		&		&		&	
		approved)		approved)	ä	approved)	
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	01	11.26	-	-	02	11.50
2.	Arunachal Prade	esh 01	2.05	-	-		
3.	Assam	02	3.34	-	-		
4.	Bihar	01	6.19				
5.	Chhattisgarh	01	2.01	02	2.23	02	2.31
6.	Goa	02	0.26	-	-		
7.	Gujarat	01	2.69	-	-		
8.	Haryana	02	1.81	02	1.60	02	0.85
9.	Himachal Prades	sh 02	1.33	02	1.23	02	1.26
10.	Jammu and Kash	mir 01	2.10	-	-		
11.	Jharkhand	02	3.16				
12.	Karnataka	02	2.94	01	2.17	02	3.27
13.	Kerala	01	1.32	01	0.23		
14.	Madhya Pradesh	n 02	4.79	02	4.92	02	4.75
15	Maharashtra	02	4.36			01	3.44
16.	Manipur					03	1.02
17.	Meghalaya	02	0.79	01	0.09	01	0.67

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1 2	3	4	5	6	7	8
18. Mizoram	02	0.71	01	0.10	03	1.29
19. Nagaland	01	0.13	-	-	02	1.03
20. Orissa	02	4.27	-	-	02	4.39
21. Punjab	02	1.85	-	-	01	0.24
22. Rajasthan	-	-	01	1.72	02	3.88
23. Sikkirn	-	-	02	1.20	01	1.12
24. Tamil Nadu	02	5.10	-	-	01	1.25
25. Tripura	03	0.78	03	0.79	02	0.92
26. Uttar Pradesh	01	9.47	01	8.20		
27. Uttarakhand	02	1.47	02	1.39	02	1.28
28. West Bengal	01	3.31	-	-		
UTs	-	-	-	-		
29. Andaman and Nicobar Islands	-		-	-		
30. Chandigarh	01	0.03	-	-		
31. Lakshadweep	-	-	-	-		
32. Puducherry	-	-	-	-		
33. NYKS (rural competition	ns) -	3.22	-	-		
34. NYKS (inter-school competitions)	-	7.31	-	-		
35. (SAI) for National Competitions	-	-	2	5.10		
Total	42	88.05	23	30.97	33	44.47

F. State wise details of proposals received and approved for conduct of annual competitions under PYKKA Scheme during the year 2013-14 (upto 31.12.2013)

S1.	Name of the	Fo	or Annual Spo	rts Competitions	
No.	State/UT	Rural	Women	North East	Total
		comp.	comp.	Games	
1.	Arunachal Pradesh				
2.	Assam				
3.	Chhattisgarh				
4.	Goa				
5.	Haryana				
6.	Himachal Pradesh	0.70	0.13	-	0.83
7.	Karnataka	2.45	0.41	-	2.86
8.	Kerala				
9.	Madhya Pradesh	4.10	0.55	-	4.65
10.	Maharashtra				
11.	Manipur				
12.	Meghalaya				
13.	Mizoram	0.58	0.13	0.10	0.81
14.	Nagaland				
15.	Odisha	2.70	0.26	-	2.96
16.	Punjab	3.29	0.45	-	3.74
17.	Rajasthan				
18.	Sikkim				
19.	Tamil Nadu	5.26	0.57	-	5.83
20.	Tripura	0.67	0.14	0.10	0.91
21.	Uttar Pradesh				
22.	Uttarakhand	1.10	0.10	-	1.20
23.	Daman and Diu				
24.	NSDF-PYKKA				
25.	SAI NSNIS Patia!a				2.50
	Total	20.85	2.74	0.20	26.29

Statement-II

Details of Proposals approved under USIS during
2010-11 to 2013-14 (upto 31.12.2013)

	2010-11		(F	Rs. in crore)
Sl.No	. State	Project	Grant	Grant
		арр	roved	released
1	2	3	4	5
1.	Himachal Pradesh	Laying of Synthetic Hockey Field at Indira Stadium, Una	5,00	3.50
2.	Mizoram	Laying of Synthetic Hockey Field at Boys' Hockey Academy, Kawnpuri	5.00	4.00
3.	Punjab	Construction of Multi-purpose Indoor Hall at Tarn Taran	3.98	2.00
4.	West Bengal	Renovations/ modification and modernization of Indoor Sports Complex at Khudiram Anushilan, Eden Garden, Kolkata	6.00	3.00
		Total	19.98	12.50
	2011-12			
1.	Odisha	Laying of synthetic Hockey Surface at Kalinga Stadium, Sports Complex, Bhubaneswar	5.00	5.00
2.	Madhya Pradesh	Laying of Synthetic Hockey Surface at Ranital Sports Complex, Jabalpur	4.81	3.62
3.	Rajasthan	Construction of Multi-purpose Indoor Hall at Ummed Stadium, Jodhpur	6.00	4.50
4.	Nagaland	Laying of Synthetic Athletic Track at Indira Gandhi Stadium, Kohima	5.00	3.00
5.	Mizoram	Construction of Multi-purpose Indoor Hall at Mualpui, Aizawl	6.00	4.50
6.	Meghalaya	Laying of Synthetic Athletic Track at JN Sports Complex, Shillong	5.50	4.30

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1	2	3	4	5
7.	Assam	Construction of Multi-purpose Indoor Hall SAI-SAG centre Tinsukia	6.00	3.20
8.	Jammu and Kashmir	Construction of Football Turf Ground at TRC Ground, Srinagar	4.50	4.47
9.	Puducherry	Construction of a Multi-purpose Indoor Hall a Tagore Arts College Ground, Lawspet	t 6.00	3.54
10.	Kerala	Construction of a Multi-purpose Indoor Hall a Nehru Stadium at Kottayam	t 6.00	3.87
		Total	54.81	40.00
	2012-13			
1.	Haryana	Laying a synthetic Hockey playfield (with normal lighting) at Sports Complex, Hisar.	5.00	3.75
2.	Manipur	Construction of Multi-purpose Indoor Hall at Senapati Dist. HQs.	6.00	1.80
3.	Haryana	Laying of Artificial Turf for Football at Dariyapur, Fatehabad District	4.50	3.50
4.	Chhattisgarh	Construction of Multi-purpose Indoor Hall at Kondagaon, Dist. Kondagaon.	6.00	1.79
5.	Rajasthan	Construction of Multi-purpose Indoor Hall at Karauli, Dist. Karauli	6.00	1.80
6.	Odisha	Construction of Multi-purpose Indoor Hall at Kalinga State Sports Complex, Bhubaneswar	6.00	1.80
7.	Tamil Nadu	Construction of Multi-purpose Indoor Hall at Vaduvur Higher Secondary School, Thiruvarur District.	6.00	1.80
8.	Odisha	Laying of football turf at Kalinga State Sports Complex, Bhubaneswar.	4.50	3.50
9.	Arunachal Pradesh	Laying of Astro-turf Hockey field at Sports Complex, Chimpu, Itanagar.	5.00	1.26

1	2	3	4	5
10.	Rajasthan	Construction of multi-purpose indoor hall at Alwar, Rajasthan	6.00	1.00
11.	Mizoram	Balance instalment for the project of laying of Hockey astro turf at Boys Hockey Academy, Kawnpui which was sanctioned on 24th March, 2011 (2010-11).	NIL	1.00
		Total	54.98	23.00
2013	3-14 (upto 31 st	December, 2013)		
1.	Goa	Construction of Multipurpose indoor hall at Chaudi, Canacona, Goa	6.00	1.80
2.	Kerala	Laying of synthetic athletic track in University of Calicut, Kerala	5.50	3.00
3.	Uttarakhand	Construction of Multipurpose indoor hall at Kashipur, District Udham Singh Nagar, Uttarakhand	6.00	1.80
4.	Mizoram	Laying of synthetic football turf at Chhangphut playground, Champhai, Mizoram.	4.50	3,00
5.	Mizoram	Construction of Multipurpose indoor hall at Sazaikawn, Lunglei Town, Mizorarn	6,00	1.80
6.	Punjab	Laying of synthetic athletic track at War Heroes Stadium, Sangrur, Punjab	5,50	3.00
7.	Uttar Pradesh	Laying of synthetic hockey turf at Sri Meghbaran Singh Stadium, Karampur, Saidpur, Gazipur, Uttar Pradesh	5,00	3.00
8.	Jammu and Kashmir	Construction of a Multi-purpose Indoor Hall at Leh, Ladakh, Jammu and Kashmir	6.00	1.80
9.	Andhra Pradesh	Construction of multi-purpose indoor hall at Agricultural College, Bapatla, Guntur District, Andhra Pradesh	6,00	1.80

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314	Written Ans	wers to [RAJYA SABHA]	Unstarred Question	
1	2	3	4	5
10.	Uttarakhand	Laying of synthetic turf hockey field at Maharana Pratap Sports College, Raipur, Dehradun, Uttarakhand	5.00	1.80
11.	Rajasthan	Construction of a Multi-purpose Indoor Hall at Mohan Lal Sukhadia (MLS) University, Udaipur, Rajasthan	6.00	1.80
12.	Nagaland	Construction of multi-purpose indoor hall at Dimapur, Nagaland	6.00	1.80
13.	Arunachal Pradesh	Laying of football turf at SLSA Complex, Chimpu, Itanagar, Arunachal Pradesh	4.50	2.25
14.	Nagaland	Laying of synthetic football turf at Jalukie, Peren District, Nagaland	4.50	3.00
		Total	75.50	31.65